

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 1268 /Confdl./2014  
II-2-74/2009 (Part-3)

Dated 05<sup>th</sup> November, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Bhopal**, is organizing 6 days "Training on Mediation" programme between 17<sup>th</sup> to 23<sup>rd</sup> November, 2014 at Bhopal.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Bhopal, Rajgarh, Raisen & Sehore** (36 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)  
REGISTRAR GENERAL

Endt. No. 1269 /Confdl./2014  
II-2-74/2009 (Part-3)

Dated 05<sup>th</sup> November, 2014

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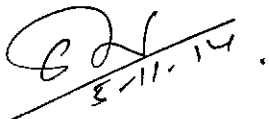
1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Arvind Mohan Saxena, District & Sessions Judge, Sehore.
2. Shri Sanjeev Sudhakar Kalgaonkar, I A.D.J., Bhopal.
3. Shri Ratnesh Chandra Singh Bisen, II A.D.J., Biaora, District Rajgarh.
4. Shri Rakesh Shrotriya, I A.D.J., Sehore.
5. Shri Satyendra Govardhan Lal Joshi, II A.D.J., Ashta, District Sehore.
6. Shri Vijay Chandra, III A.D.J., Raisen.
7. Shri Narayan Singh Lavriya, A.D.J., Rajgarh.
8. Ku. Nivedita Mudgal, I C.J.Cl.-I & C.J.M., Raisen.
9. Shri Manoj Kumar Tiwari (Jr.), XII C.J.Cl.-I & ACJM, Bhopal.
10. Shri Arun Kumar Singh (Jr.), C.J.Cl.-I & ACJM, Budhni, District Sehore.
11. Shri Sandeep Shrivastava, C.J.Cl.-I, Jeerapur, District Rajgarh.
12. Shri Sabir Ahmad Khan, XVIII C.J.Cl.-I, Bhopal.



13. Shri Khalid Muhataram Ahmed, XIX C.J.Cl.-I, Bhopal.
14. Shri Sunil Kumar Shok, AJ to C.J.Cl.-I, Berasia, District Bhopal.
15. Shri Sudeep Kumar Shrivastava(Jr), C.J.Cl.-I, Bareli, District Raisen.
16. Smt. Arti Arya Dube, I AJ to I C.J.Cl.-I, Sehore.
17. Smt. Jyoti Mishra, XX C.J.Cl.-I, Bhopal.
18. Shri Vandan Mehta, II AJ to I C.J.Cl.-I, Sehore.
19. Shri Niranjana Kumar Panchal, AJ to I C.J.Cl.-I, Ichhawar, District Sehore.
20. Shri Radhakishan Malviya, III AJ to I C.J.Cl.-I, Bhopal.
21. Shri Bhupendra Nakwal, C.J.Cl.-I, Sarangpur, District Rajgarh.
22. Shri Dinesh Kumar Notiya, VI C.J.Cl.-I, Bhopal.
23. Smt. Abhilasha N. Mawar, XIII C.J.Cl.-I, Bhopal.
24. Shri Pradeep Kumar Varkade, X C.J.Cl.-I, Bhopal.
25. Smt. Kavita Iwnati, VI C.J.Cl.-II, Bhopal.
26. Shri Asif Ahmed Abbasi, XV C.J.Cl.-II, Bhopal.
27. Shri Vipin Singh Bhadoriya, I C.J.Cl.-II, Biaora, District Rajgarh.
28. Shri Jangbahadur Singh Rajput, XXI C.J.Cl.-II, Bhopal.
29. Shri Vivek Shivhare, I AJ to I C.J.Cl.-II, Rajgarh.
30. Shri Umesh Kumar Soni, XXII C.J.Cl.-II, Bhopal.
31. Shri Pawan Kumar Patel, C.J.Cl.-II, Gairatganj, District Raisen.
32. Smt. Priti Salvey, I C.J.Cl.-II, Raisen.
33. Smt. Swati Nivesh Jaiswal, I C.J.Cl.-II, Ashta, District Sehore.
34. Smt. Kala Bhammarkar, II C.J.Cl.-II, Goharganj, District Raisen.
35. Shri Shiv Kumar Dawar, I C.J.Cl.-II, Bhopal.
36. Shri Rajkumar Gond, V C.J.Cl.-II, Bhopal.

**With a direction to participate in the 6 days "Training on Mediation" programme between 17<sup>th</sup> to 23<sup>rd</sup> Nov., 2014 at Bhopal.**

3. District and Sessions Judge, **Bhopal / Rajgarh / Raisen / Sehore** for information and necessary action.
  - **The District & Sessions Judge, Bhopal has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
  - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action.
5. The Director, MPSJA, Jabalpur, for information and necessary action.

  
3-11-14

**(VED PRAKASH)  
REGISTRAR GENERAL**

  
3-11-14